### **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# Appeal No. 281 of 2015, IA Nos. 460, 480 of 2015, & 167, 332, 387 of 2016

Dated: 5<sup>th</sup> September, 2017

### In the matter of:

The Tata Power Delhi Distribution Ltd. ... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

#### <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **30.10.2017**.

**PPS/Court Master**